

Notification No. 273/ 2021

SITTING ARRANGEMENT – PARTIAL MODIFICATON

The following partial modifications are made in the Sitting Arrangement in the Principal Seat at Madras on 01.11.2021 and 02.11.2021.

Principal Seat at Madras

I. Hon'ble Division Bench consisting of Hon'ble Mr.Justice Paresh Upadhyay and Hon'ble Mr.Justice J.Sathya Narayana Prasad will take up First Appeals and Second Appeals to be heard by Division Bench; Original Side Appeals; All other Appellate Side Cases to be heard by Division Bench which are not specifically assigned to any other Division Bench; Writ Appeals arising from final orders which are not specifically assigned to any other Division Bench (other than Tax matters) - from the year 2020.

IA. When Division Bench is not sitting, Hon'ble Mr.Justice J.Sathya Narayana Prasad will take up Old Writ Petitions relating to Service from the Provisional List.

II. Hon'ble Mr.Justice Sathi Kumar Sukumara Kurup will sit single and take up Old First Appeals from the Provisional List

// BY ORDER OF THE HON'BLE THE CHIEF JUSTICE //

HIGH COURT, MADRAS
DATED : 29-10-2021

M.N.SENTHIL KUMAR
REGISTRAR (JUDICIAL)

